



IN THE HIGH COURT OF MADHYA PRADESH  
AT INDORE

BEFORE

HON'BLE SHRI JUSTICE GAJENDRA SINGH

ON THE 14<sup>th</sup> OF OCTOBER, 2024

MISC. PETITION No. 2731 of 2024

*LAKHAN SINGH AND OTHERS*

*Versus*

*LAXMANSINGH*

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Appearance:

*Shri Ramesh Kumar Chandrawade - learned counsel for the petitioners.*

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WITH

MISC. PETITION No. 2729 of 2024

*MANMOHAN*

*Versus*

*SUNIL KUMAR AND OTHERS*

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Appearance:

*Shri Ramesh Kumar Chandrawade - learned counsel for the petitioner.*

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ORDER

Learned counsel for the petitioners wants to withdraw both the Misc. Petitions with the liberty to file Revision under Section 50 of the M.P.L.R.C.

Prayer is allowed.

With the aforesaid liberty, both the Misc. Petitions stands *dismissed as withdrawn*

(GAJENDRA SINGH)  
JUDGE

VS